

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2124
ANSWERED ON:27.03.2012
ASSISTANCE FOR SUGAR MILLS
Devappa Anna Shri Shetti Raju Alias

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether requests were received from the sugar mills of Maharashtra seeking assistance from the Sugar Development Fund (SDF) during 2010-11;
- (b) if so, the details thereof indicating the number of requests received, approved/ pending and the funds sought and allocated alongwith the reasons for pendency;
- (c) whether there is any time limit for conducting the meeting of SDF; and
- (d) if so, the details thereof indicating the number of meetings held and the outcome thereof during the said period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a)&(b): Yes, Madam. 22 applications were received from sugar mills of Maharashtra for loans amounting to Rs.314.69 crores. 09 applications were considered by the Standing Committee, 11 applications have been considered and recommended by the Sub-Committee/ Screening Committee and 02 applications have been rejected by the Screening Committee. Out of the above, loan amount of Rs.20.863 crore has been disbursed to one sugar factory.
- (c): As per SDF Rules, 1983, the Committee may hold meetings as often as may be deemed necessary by it, but shall meet at least once in each quarter of a year.
- (d): Three meetings were held on 28.4.2010, 18.11.2010/ 24.11.2010 and 20.1.2011 in which 19, 17 and 11 cases respectively, received from all States, were recommended involving a total loan amount of Rs.379.25 crore.